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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO. 1914/89

New Delhi this the 27th day of April, 1994

COURT :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

Ved Prakash S/O Yad Ram,  
R/O Madanpur Khadar,  
Badarpur, New Delhi.  
Working as Peon, casual  
daily wager, Ministry of  
Finance, Expenditure Division,  
New Delhi.

... Applicant

None for the Applicant

Versus

1. Union of India through  
Secretary, Ministry of  
Finance, Department of Expenditure,  
North Block, New Delhi.
2. Ram Avtar (Registration No. 4956/85),  
Peon, Office of Chief Controller of  
Accounts, M/O Finance, North Block,  
New Delhi.
3. Prithvi Singh S/O Banarsi Dass,  
Peon, A.G.C.R., I.T.C.,  
New Delhi.
4. Moti Lal, Peon,  
O/O Chief Controller of A/Cs,  
M/O Finance, D/O Expenditure,  
Room No. 257-A, North Block,  
New Delhi.
5. Sant Lal (Reg. No. 1230/86),  
Peon, C/o Chief Controller of A/cs.  
Min. of Finance, Church Road,  
New Delhi.

... Respondents

None for the Respondents

O R D E R (COURT)

Shri Justice V. S. Malimath -

None appears either for the petitioner or for the respondents. This case had reached on 26.4.1994 and none appeared for either of the parties. It is, therefore, obvious that there is gross indifference on the part of the petitioner in the conduct of this case. Hence, this application is dismissed.

*P. T. Thiruvengadam*

( P. T. Thiruvengadam )  
Member (A)

*V. S. Malimath*  
( V. S. Malimath )  
Chairman